

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6929  
ANSWERED ON:08.05.2015  
COMPLAINTS AGAINST SCIENTISTS IN DRDO  
Kodikunnil Shri Suresh;Reddy Shri Ch. Malla

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a number of complaints have been received against top scientists and officers heading various Laboratories / Establishments of Defence Research and Development Organisation (DRDO) including Defence Materials and Stores Research and Development Establishment (DMSRDE);
- (b) if so, the details of such complaints received during the last three years Laboratory/ Establishment-wise, year-wise;
- (c) the details of fact finding committees set up during the above period along with their findings;
- (d) whether any action has been taken by the Government on these complaints or findings;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to streamline the procedure of procurement and strict compliance of DRDOs procurement policy?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) Yes, Madam.

(b) to (e): Information pertaining to complaints against heads of laboratories / establishments of DRDO received during the last 3 years and current year and other details, like fact finding committees, their findings and action taken on their recommendations, etc. is being collected.

(f) DRDOs procurement is governed in accordance with the Procurement Manual (PM 2006) revised from time to time.

In addition, instructions have also been issued to the laboratories / establishments on Public Procurement Policy for MSEs; e-Publishing; and e-Procurement.